

sufficient. It has to be increased five times. There must be a policy and strategy put in place to have an integrated development of the national parks and for the eco-development, which can also earn income by maintaining the national parks as places of tourist interest. At present, the Bhanneraghatta National Park gets a very meagre amount. Rs. fifty lakhs were announced last year but only Rs. 20 lakhs were given. Thereafter, no funds have been released. The Central Government should take both short-term and long term measures to contain the destruction of crops and killing of human beings by wild elephants, specially, in Karnataka, and also allocate more funds for the development of the Bhanneraghatta National Park, as well as provide funds to the Project Elephant to create natural habitation for the elephants in order to contain the conflict between man and animal. Thank you.

Need to constitute Indo-Bhutan River Commission

SHRI TARINI KANTA ROY (West Bengal): Sir, thank you very much for giving me this opportunity to raise a very important matter. Sir, rivers Torasa, Kalijani, Jaldhakka, Raidak, Gadadhar, originating from Bhutan, are flowing through the districts of Jalpaiguri and Coochbehar in West Bengal, causing recurrent floods in the State for the last two decades. The intensity and fury of floods are such that vast areas of the districts get inundated every year. As a result of this fury of floods, the State had to incur heavy loss of crops, human lives and cattle, damage to thousands of houses and so on. The floods are caused by indiscriminate mining of the dolomite mines and denuding forest cover in Bhutan. As a result of this, the beds of the above rivers get siltation resulting in further erosion of embankments of the rivers. Since Bhutan is our neighbouring country, it is necessary on the part of the Government of India to take initiatives to spearhead this vital issue with the Government of Bhutan to constitute the Indo-Bhutan Joint Rivers Commission to tackle the problem. Thank you.

Need to Enact a Central Legislation for Welfare of Agricultural Workers in the Country

SHRI V.V. RAGHAVAN (Kerala): Sir, I thank you for giving me this opportunity to raise this special mention on the need to enact a Central legislation for the welfare of agricultural workers in the country. The agricultural workers, who constitute the largest chunk of the country's working force, are the most downtrodden section in our society. They are subjected to exploitation by the landlords and other richer sections in our